


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Hira Singh Latwal, S/o Sh. Jaman Singh Latwal, EC - 45223804	Branch In-Charge/Sr. JA in Admin-I, II & III, North District, Rohini Courts, Delhi.	Branch In-Charge/Sr. JA in Admin-I, II, III, Judicial Branch & Purchase Cell, North District, Rohini Courts, Delhi.
2.	Sh. Sanjay Kumar Syal, S/o Lt. Sh. J. N. Syal, EC-13144	Branch In-Charge/Sr. JA in Judicial Branch & Purchase Cell, North District, Rohini Courts, Delhi.	Branch In-Charge/Sr. JA in Bail Section, CMM Office & Evening Court Cell, North District, Rohini Courts, Delhi.
3.	Sh. Rakesh Kumar S/o Sh. Lachhman EC- 83292959	Branch In-Charge/Sr. JA in Bail Section, CMM Office & Evening Court Cell, North District, Rohini Courts, Delhi.	Reader/Sr. JA in the Court of Ms. Richa Manchanda, PO MACT-02, North District, Rohini Courts, Delhi.
4.	Sh. Mahesh Kumar S/o Lt. Sh. Tara Chand, EC-20739629	Reader/JA in the Court of Ms. Richa Manchanda, PO MACT-02, North District, Rohini Courts, Delhi.	JA in Bail Section, North District, Rohini Courts, Delhi.
5.	Ms. Aarti Meena W/o Sh. Prakash Meena, EC-12764697	JA in Bail Section, North District, Rohini Courts, Delhi.	Ahlmad/JA in the court of Ms. Deepali Srivastava, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.
6.	Ms. Geeta Kumari, W/o Sh. Vikram Singh, EC-78537896	Ahlmad/JA in the court of Ms. Deepali Srivastava, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi.

- Note: 1. Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals (if any), before relinquishing their duties.
2. Sh. Hira Singh Latwal, SJA and Sh. Sanjay Kumar Syal, SJA shall look after the work of each other as a Link Branch In-charge in case any one of them happens to be on leave.
3. Sh. Sanjay Kumar Syal, SJA shall also look after the work of Ms. Meenu Kocher, JA as a Link Branch In-charge, in case she happens to be on leave and in absence of both the Branch In-charges, Sh. Hira Singh Latwal, SJA shall look after their work as a Link Branch In-charge.
4. Sh. Parveen Rana (EC-90736), Civil Nazir in the Court of Sh. Vikram Bali, ADJ-02 (North) is directed to look after the work of Branch In-charge, Nazarat Branch (North) as well as work of Nazir in the court of undersigned, in addition to the work already assigned to him.
5. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(SEEMA MAINI)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 11429-11519 F2N(2)/Admn.II/T&P/North/RC/2024

Dated, Delhi the 01/04/2024

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. Ld. Officer In-charge, Copying Agency, Rohini courts, Delhi.

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4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
10. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Rohini Courts, Delhi.
12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
17. Personal Office of the undersigned.

Quain

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.